

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 544 / (MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Ayub Yasin Sunasra
vs
Neel Karmel Realtors & Builders Pvt Ltd

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/1 & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
<u>75</u>	<u>GHYATRI NAYAK</u> <u>i/b R.P. Khobragade</u>	<u>Adv for Petitioner</u>	<u>Gayatri Nayak</u>

Order

CP 544/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 30.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)